

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

DA No. 103 of 1997

Tuesday, this the 21st day of January, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

1. PK Alexander, S/o PC Francis Kurian,
Junior Engineer Grade-I
(Telecommunication), Southern Railway,
Palghat, residing at Pallithazhathu House,
Mickavu Post, Thamarassery,
Calicut District. .. Applicant

By Advocate Mr. TC Govindaswamy

Versus

1. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Park Town PO, Madras-3
2. The Divisional Railway Manager,
Southern Railway,
Palghat Division,
Palghat.
3. The Senior Divisional and
Telecommunication Engineer,
Southern Railway,
Palghat Division, Palghat.
4. The Divisional Personnel Officer,
Southern Railway,
Palghat Division, Palghat.
5. Shri V.P. Mohandasan,
Junior Engineer,
Telecommunication, Grade-I,
Southern Railway,
Calicut Railway Station, Calicut. .. Respondents

By Advocate Mr. James Kurian, ACGSC (R1-4)

The application having been heard on 21-1-1997, the
Tribunal on the same day delivered the following:

contd...2.

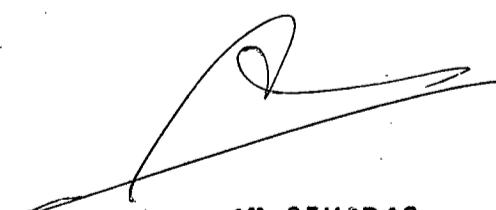
ORDER

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicant who is working as a Junior Engineer Grade-I at Palghat submits that by A-4 he had registered for transfer to Calicut which has the priority of A-2 dated 8-7-1992. Applicant is aggrieved by the transfer of 5th respondent to Calicut. He submits that according to the policy adopted by the Railways, persons waiting for transfer on request have to be first accommodated before vacancies are filled up by other candidates.

2. It is for the respondent Railways to consider such grievances of the applicant in the first instance. Applicant may make a representation to the first respondent within three weeks of today. If such a representation is made, the first respondent will consider it in the light of the existing instructions in the matter and pass appropriate orders thereon within two months of the date of receipt of the same.
3. Application is disposed of as aforesaid. No costs.

Dated the 21st day of January, 1997



AM SIVADAS
JUDICIAL MEMBER



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

LIST OF ANNEXURES

1. Annexure A2: A true copy of the request letter for transfer registration addressed to the 2nd respondent dated 8.7.92.
2. Annexure A4: A true copy of the letter dated 24.1.94 addressed to the 4th respondent submitted by the applicant.
